

I. श्री अश्विनी

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अश्विनी (श्री/श्रीमती)  
श्री  
4.1.2012

Affidavit to be furnished by the candidate alongwith Nomination Paper  
Before the Returning Officer

For election to Assembly (name of the House)

From 13 - Hazratnagar Constituency (Name of the Constituency)

Krishna Nandan Paswan son/daughter/wife of Late Deonandan Paswan

Age 41/12 years, resident of Village - Raghunathpur (mention full postal address), a candidate at the above  
P.O. - Hazratnagar, P.S. - Turkaula, Dist. - East Champaran.

I do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

I am a candidate set up by B. J. P. (name of the political party) / am contesting as an  
Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	ALWPP1445P	2009-10	
2.	Spouse-	ANSPD8261F	2009-10	
3.	Dependent 1	Nil	Nil	Nil
4.	Dependent 2	Nil	Nil	Nil
5.	Dependent 3	Nil	Nil	Nil

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	Nil
(b)	Name of the court, Case No. and Date of order taking cognizance :	Nil
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	Nil

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	Nil
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	Nil

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(c) Punishment imposed:

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets:

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	Rs 55,000/-	Rs 11,000/-	Nil	Nil	Nil
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	Details attached in separate sheet				
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	Nil	Nil	Nil	Nil	Nil
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	Details attached on separate sheet				
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	Rs 6,00,000/- from Bihar Vidhan Sabha	Nil Rs. 4,00,000/- UBB Bank Chakia	Nil HUNK HONDA BR-68-086	Nil	Nil
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	① SAFARI BR-AP-5690 ② Scorpio BR-091-4414	Nil	HUNK HONDA BR-68-086	Nil	Nil
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Gold 10 (Ten) gms Rs 28,000/-	Gold 60 (Sixty) gms. Rs 1,60,000/- Silver 500 (Five hundred) gms. Rs. 28,000/-	Nil	Nil	Nil

Signature  
G. P. S. S.  
7/1/12

Any other assets such as value of claims/interest					
Gross Total value					

### 3. Details of Immovable assets:

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated  
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	<b><u>Agricultural Land</u></b>	<i>Details attached on separate sheet.</i>				
	Location(s)					
	Survey number(s)					
	Area (Total measurement in acres)					
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
(ii)	<b><u>Non-Agricultural Land</u></b>	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>
	Location(s)					
	Survey number(s)					
	Area (Total measurement in sq. ft.)					
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
(iii)	<b><u>Commercial Buildings</u></b>	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>	<i>Nil</i>
	(including apartments)					
	-Location(s)					
	-Survey number(s)					
	Built up Area (Total measurement in sq. ft.)					

*Signature*  
*G. S. Kumar*  
*4/1/22*

	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of property (in case of purchase) at the time of purchase					
	Any Investment on the property by way of development, construction etc.					
	Approximate Current market value					
(iv)	<b>Residential Buildings</b> (including apartments,) - Location(s) - Survey number(s) Area (Total measurement in sq. ft.) Built up Area (Total measurement in sq. ft.) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of property (in case of purchase) at the time of purchase Any Investment on the land by way of development, construction etc. Approximate Current market value	Details attached on separate sheet.				
(v)	<b>Others</b> (such as interest in property)	Nil	Nil	Nil	Nil	Nil
(vi)	<b>Total of Current Market Value of (i) to (v) above</b>	Rs. 12,00,000/-	Rs. 22,50,000/-	Rs. 3,00,000/-	Nil	Nil

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-  
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	<b>Loan or dues to Bank/Financial Institution(s)</b> Name of Bank or FI Amount outstanding Nature of loan	Nil	Rs. 4,00,000/- from UBGB Chakia	Nil	Nil	Nil
	<b>Loan or dues to any individuals/ Entity other than mentioned in (i) above.</b> Name(s) Amount outstanding Nature of loan	Sh. Chandan Kishore of Rs. 2,25,000/-	Sh. Om Prakash Gupta Rs. 1,50,000/-	Nil	Nil	Nil

Signature  
6.12.2012  
4/1/12

	Any other liability	Rs. 6,00,000/-	Nil	Nil	Nil	Nil
	Grand total of liabilities	Rs. 8,25,000/-	Rs. 5,50,000/-	Nil	Nil	Nil
(ii)	<u>Government Dues:</u>					
	Dues to departments dealing with government accommodation	Nil	Nil	Nil	Nil	Nil
	Dues to departments dealing with supply of water	Nil	Nil	Nil	Nil	Nil
	Dues to departments dealing with supply of electricity	Nil	Nil	Nil	Nil	Nil
	Dues to departments dealing with supply of telephones/mobiles	Nil	Nil	Nil	Nil	Nil
	Dues to departments dealing with government transport (including aircrafts and helicopters)	Nil	Nil	Nil	Nil	Nil
	Income Tax Dues	Nil	Nil	Nil	Nil	Nil
	Wealth Tax Dues	Nil	Nil	Nil	Nil	Nil
	Service Tax Dues	Nil	Nil	Nil	Nil	Nil
	Municipal /Property Tax Dues	Nil	Nil	Nil	Nil	Nil
	Sales Tax Dues	Nil	Nil	Nil	Nil	Nil
	Any other dues	Nil	Nil	Nil	Nil	Nil
	Grand total of all Govt. dues	Nil	Nil	Nil	Nil	Nil

(7) Details of profession or occupation:

- a. Self..... Politics and Social service  
b. Spouse .... Govt. Regd. Doctor

(8) My educational qualification is as under: I. A in the year 1986 from M. S. College, Motihari  
under BRABihar University, Patna

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)  
(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. <u>Krishna Nandan</u> <u>Parwar</u>
2.	Full postal address	<u>Village - Raghunathpur, P.O. - Motihari</u> <u>PS - Thakurpatti, Dist. - East Champaran</u>
3.	Number and Name of the constituency and state	<u>13 - Hazaribagh Assembly Constituency</u> <u>Bihar</u>
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	<u>Bharatiya Janta Party</u>
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	<u>Nil</u>

Signature  
6.10.2011  
4/1/12

(c) Total number of Pending cases where the court (s) have taken cognizance		Nil				
5.	PAN of	Year for which last Income Tax Return filed			Total Income Shown	
	(a) Candidate	ALWPP1445P			-	
	(b) Spouse:	ANSDD8261F			Rs. 2,59,670	
	(c) Dependents	Nil			Nil	
6.	Details of Assets and Liabilities in rupees					
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	Rs. 12,28,000/-	1,96,000/-	50,000/-	Nil	Nil
B.	Immovable Asset	Rs. 12,00,000/-	22,50,000/-	3,00,000/-	Nil	Nil
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)					
(ii)	Approximate Current Market Price of Asset (Total Value)					
7.	Liabilities					
	(i) Government dues (Total)	Nil	Nil	Nil	Nil	Nil
	(ii) Loans from Bank, Financial Institutions and others (Total)	Nil	Rs. 4,00,000/-	Nil	Nil	Nil
8.	Highest educational qualification: I. A.					
(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)						

### VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that :

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;  
 (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at, ..... this the ..... day of 4/1/12 2012

  
 4/1/12  
 DEPONENT

- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.  
2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.  
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.  
4. The affidavit should be either typed or written legibly and neatly.

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[Signature]  
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4/1/12

**DETAILS**  
**OF**  
**MOVABLE ASSETS**  
**KRISHNANDAN PASWAN**  
**S/o - DEWNANDAN PASWAN**

(2) A (ii) Deposits in Bank

S.No.	Name of Bank	Nature of Account	Account Number	Balance Amount as on 07.10.2010	Remarks <i>Balance Amount as on 31.12.2011</i>
1	Central Bank of India Luthaha, Motihari	Savings Account	11004	3585.00	4000/-
2	Union Bank of India, Motihari	Saving Account	572302010002245	36077.00	13,000/-
3	State Bank of India, Bihar Legislative Assembly, Patna	Saving Account	10839465039	6061.62	48,000/-
4	United Bank of India Motihari	Saving Accounts	1628010020420	27000.00	2500/-
			TOTAL RS.	72723.62	62,500/-

2 A (1V) OTHER FINANCIAL INSTRUMENTS

N.S.C.	TIME DEPOSIT	LIC	
		Branch	Policy No. Sum Assured
NIL	NIL	Motihari	535827009 5,00,000.00
		Muzaffarpur	534912447 1,00,000.00

## DETAILS OF IMMOVABLE ASSETS

Krishnandan Paswan

S/o Late Deorandan Paswan

### Residential Land

S.No.	Location	Survey No.	Extent (Total Measurement)	Current Market Value
1.	Raghunathpur Anchal-Turkautia Distt.-East Champaran	Khato - Kheson 39 - 138	Azeq Bigha - Katho - Dhum 0 - 03 - 05 dh.	Rs. 8,00,000/-

### Agricultural Land

1.	Dumra Anchal-Kotwa Distt. - East Champaran	45 - 178	0 - 12 - 9 1/2 dh.	Rs. 4,00,000/-
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Total Rs. 12,00,000/-

Attest  
G. R. Das  
4.11.12

**DETAILS**  
**OF**  
**MOVABLE ASSETS**

**RADHA DEVI**  
**W/o – KRISHNANDAN PASWAN**

(2)(A) (ii) **Deposits in Bank**

S.No.	Name of Bank	Nature of Account	Account Number	Balance Amount as on 07.10.2010	Remarks Balance Amount as on 31.12.2011
1	State Bank of India Bara Chakia	Current Account	30710517348	Rs. 15,000.00	15,000/-
2	Central Co-Operative Bank, Bara Chakia	Saving Account	1999	Rs. 61019.00	50,000/-
3	Champaran Kshetriya Gramin Bank, Bara Chakia	Saving Accounts	4	Rs. 105000.00	50,000/-
4	State Bank of India, Sitalpur	Saving Accounts	01190009021	Rs. 397965.00	1,50,000/-
			TOTAL	Rs. 578984.00	2,65,000/-

(2)(A) (ii) **NON-BANKING FINANCIAL COMPANIES**

1	Sahara India	Housing Bond	NIL	220000.00	
			Policy No. 10733917	30000.00	
2	ICICI Bank	---	Policy No. 10804020	15000.00	

*Signature*  
6.12.11  
4/1/12

# DETAILS OF IMMOVABLE ASSETS OF Radha Devi W/o Krishnanandan Paswan

## Residential Land

S.NO.	Location	Survey No. Khata - Khesra	Extent (Total Measurement) Areeq Bigha - Katha - Dhur	Current Market Value
1.	Dumra Anchal-Kotwa Dist-E. Champaran	274 - 249	0 - 03 - 02	Rs. 4,00,000 = 00.
2.	Bara Chakia Anchal-Chakia Dist.-East Champaran	192 - 1528	0 - 01 - 17	Rs. 13,50,000 = 00

## Agricultural land

1.	Dumra	253 - 114	0 - 05 - 00	} Rs 5,00,000 = 00.
	Anchal-Kotwa	110 - 50	0 - 03 - 00	
	Dist.-E. Champaran	274 - 249	0 - 03 - 02	
		110 - 50	0 - 03 - 00	
		676 - 5588	0 - 04 - 00	
		413 - 2088	01 - 01 - 12	

Signature  
G. B. B. B. B.  
4/1/12

# DETAILS OF MOVABLE ASSETS OF RADHA DEVI w/o - KRISHNANDAN PASWAN

(2) (A) (IV)

## OTHER FINANCIAL INSTRUMENTS

N.S.C.		TIME DEPOSIT		L.I.C.	
Certificate No.	Amount	Account No.	Amount	Policy No.	Amount
87EE 931746	10000.00	40976	40000.00	536526766	100000.00
87EE 931744	10000.00	40975	40000.00	537542370	250000.00
87EE 931747	10000.00	793830	8000.00	534911125	50000.00
87EE 931745	10000.00	793781	2000.00	TOTAL	Rs - 400000.00
53DD 797606	5000.00	793784	4600.00		
53DD 794605	5000.00	793757	40000.00		
89EE 391077	10000.00	793831	27000.00		
89EE 391098	10000.00	793754	40000.00		
89EE 391097	10000.00	40977	20000.00		
89EE 391095	10000.00	40978	85000.00		
89EE 391093	10000.00	793755	56000.00		
89EE 391091	10000.00	793756	55000.00		
89EE 391089	10000.00	793758	75200.00		
89EE 391087	10000.00	TOTAL	Rs - 492800.00		
89EE 391085	10000.00				
89EE 391083	10000.00				
89EE 391081	10000.00				
89EE 391079	10000.00				
21BB 179430	500.00				
38CC 873245	1000.00				
38CC 873246	1000.00				
38CC 873247	1000.00				
92EE 572216	10000.00				
92EE 572215	10000.00				
92EE 572213	10000.00				
92EE 572212	10000.00				
92EE 572210	10000.00				
92EE 572210	10000.00				
92EE 572209	10000.00				
92EE 572214	10000.00				
92EE 572217	10000.00				
TOTAL	Rs - 263500.00				

2024  
14/11/2024